

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-535
CP No- 156/66/ND/2019

IN THE MATTER OF:

Aktivortho Pvt Ltd

....Applicant

SECTION

U/s 66 CA

Order delivered on 06.04.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on **27.04.2021**.


(Anil Kumar)
Fex (Court Officer, C-V)